

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.86
TO BE ANSWERED ON 02.02.2022**

VACANT LAND IN PRAYAGRAJ

†86. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the land lying vacant in Prayagraj, North Central Railway and Northern Railway;**
- (b) whether there is any plan for commercial use of these vacant lands and if so, the details thereof along with the details of places and the area of land and terms and conditions on which this land is being given for commercial use;**
- (c) whether the Railway Land Development Authority (RLDA) has been entrusted the responsibility for this work; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): About 18.37 hectare and 517.436 hectare Railway land is lying vacant in Prayagraj under North Central Railway and Northern Railway respectively. Most of this vacant land is lying along tracks and is required for Railways' operational needs.

(b) and (c): No, Sir.

(d): Does not arise.
